

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 49/96199

Mohd. Salim Versus U.O. I & Ors

Date of Order	Orders
S-2-96	<p>Mr. Shiv Kumar, Counsel for the applicant .</p> <p>Heard.</p> <p>During the course of arguments, the Learned Counsel for the applicant sought permission to withdraw this OA. Permission to withdraw the same is granted. The OA has been dismissed as having been withdrawn.</p> <p>(O. P. Sharma) Administrative Member</p> <p>(GOPAL KRISHNA) VICE CHAIRMAN</p>

0 7